

[Prof. Saifuddin Soz]

Policy is that the authorities may not be able to supervise more than 4000 formulations sold as 20,000 brand names. Another factor causing worry to the consumer interest organisations is the price rise of essential and life saving drugs.

The fact that the Department of Chemicals and Petrochemicals under the Industry Ministry formulated the drug policy rather than the Health Ministry, proves the point.

(vi) **Need to evolve a common policy to stop exploitation of fishermen**

DR. PHULRENU GUHA (Contai): Traditional fishermen are being uprooted from their traditional profession of fishing in lakes, tanks and ponds. The policy has been to auction the fishing lakes, tanks and ponds. The poor fishermen cannot afford to compete with the rich people in annual auction. The Government should discuss the matter with all State Governments and evolve a common policy. Fishermen should be given loans from banks. A fishing corporation and fishermen's cooperatives should be established. The Government should also establish a Fish Products Price Commission to fix prices of different varieties of fish and prevent exploitation of fishermen.

(vii) **Need to link Jharsuguda (Orissa) in the programme of extension of Vayudoot Services**

SHRI SRIBALLAV PANIGRAHI (Deogarh): Considering the importance of Jharsuguda in Orissa the Vayudoot authority had included the same in its programme of extension of its services in the year 1986-87. But it is a matter of regret that this has not yet materialised reportedly on the ground of non-availability of air-craft. This does not, however, sound to be convincing especially when Vayudoot has meanwhile started its operation in some other sectors bringing so many places on the air-map of the country.

Further, if with slight adjustments and rescheduling in its operation of present

flights in Eastern India there will not be any such difficulty on the part of Vayudoot to provide much awaited and needed air link to Jharsuguda, the gate way to Western Orissa.

I would, therefore, request the Hon'ble Minister of Civil Aviation to sympathetically consider the matter so as to place Jharsuguda on the air-map without further delay.

(viii) **Need to review the policy of mass industrialisation in Orissa in view of a study conducted under the auspices of IDBI**

SHRI BASUDEB ACHARIA (Bankura): Sir, the Industrial Development Bank of India commissioned a study on industrialisation of Orissa by a noted economist of Utkal University in May 1986. The study pointed out major flaws in policy making, right from the tiny sector to large sector industries and projected a bleak picture of the industrialisation in Orissa. The IDBI authorities asked the economist to make certain changes in the study and advanced certain suggestions to that effect. But no such compromise was made by him as a result of which the IDBI authorities refused to accept the study report. The IDBI even disowned the sponsorship of the study. The study report observed that industries in Orissa did not click due to faulty policy which was as per the slogan: "One thousand industries in one thousand days and at the cost of Rs. 1000 crores". Result was competition amongst each department for industries for them with a life span of two to three years and sickness thereafter. The report further said that the industries did not click in a sick environment and in the absence of required changes in the policy of the State. All these adverse findings caused the IDBI to have cold feet and subsequent disowning the study.

All these need immediate inquiry to set right the policy of mass industrialisation in areas having almost no infrastructure and also to save the credibility of a national organisation like IDBI. I therefore request the Minister concerned to make statement on the issue in House clarifying government's position.